## Funds for revised salaries of teachers

[27 APR., 2012]

2556. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the salaries of the university and college teachers under State control were enhanced following UGC pay scale revision from 1st January, 2006;
  - (b) if so, the details thereof;
- whether Central Government was to bear 80 per cent of this hike as its share;
  - (d) if so, the details thereof;
- whether the fact remains that these teachers have not been receiving the enhanced salaries as the Central Government has not released its share of funds; and
- if so, the details of Government's steps to release the funds (f) immediately?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) A scheme for revision of pay of teachers and equivalent cadres in all the Central Universities and Colleges thereunder and the Institutions Deemed to be Universities whose maintenance expenditure is met by the UGC has been notified on 31.12.2008 by the Central Government. Details of the scheme may be seen at http://www.ugc.ac.in/ notices/scpteachers.pdf. This scheme was meant essentially for teachers in Central Educational Institutions, but could be extended to Universities, Colleges and other higher educational institutions coming under the purview of the State Government, if the State Government adopted and implemented the Scheme as a composite scheme,

- (c) and (d) Government has offered to the State Governments to claim 80% reimbursement of UGC pay scales arrears if they adopt the scheme as a package, which includes enhancement of retirement age of teachers to 65 years.
- (e) and (f) None of the State Governments have so far fulfilled all the conditions of the scheme mentioned above. Therefore no amount has been released to any state till today.

## **Training for teachers**

- 2557. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
  - (a) whether the National Council for Teacher Education (NCTE) has any

plan to ascertain that teacher training education colleges in the country have suitably qualified and experienced staff for the job;

- (b) whether NCERT has made a relevant curriculum for B.Ed., colleges; and
- (c) the appropriate steps NCERT is taking to produce qualified and experienced teachers for the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The National Council for Teacher Education (NCTE) grants recognition to an institution for conducting a teacher education course after ascertaining that the appointment of teaching staff is in accordance with the norms and standards laid down by it. Every institution is required to submit to the NCTE a performance appraisal report and a self-disclosure report on the various instructional and infrastructure facilities, including staff qualifications. The NCTE also undertakes inspection of institutions for monitoring their quality and their adherence to the norms and standards specified under the extant Regulations of the NCTE.

(b) and (c) The Regional Institutes of Education (RIEs) of the National Council of Educational Research and Training (NCERT) conduct 4-year B.A. B.Ed/B.Sc.B.Ed and 2-year B.Ed programmes for preparing school teachers. The teacher education courses conducted by the RIEs have been reviewed and revision of the 2-year B.Ed, programme has been undertaken.

## Distribution of RMSA funds among States

2558. SHRIMATI SMRITI ZUBIN IRANI: SHRI NATUJI HALAJI THAKOR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Rashtriya Madhyamik Shiksha Abhiyan (RMSA) scheme creates inequality in fund distribution among States;
- (b) if so, the reasons for wide variation in the distribution of funds of RMSA among States;
- (c) the allocation of amount approved among States till 31 March, 2011 under RMSA;
  - (d) whether the grants-in-aid schools are eligible to get funds under RMSA; and
- (e) if not, whether Government proposes to include them in the eligibility criteria for RMSA?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) and (b) The norms of RMSA